## THE HIGH COURT OF MEGHALAYA: SHILLONG

No. HCM.II/71/2022-Rect/78

Dated, Shillong the 30th May, 2024

## NOTIFICATION

The results of the written examination for the posts of Grade I Judicial Officer under the Mcghalaya Higher Judicial Service held on 3<sup>rd</sup> and 4<sup>th</sup> May, 2024 is hereby declared as follows:

'None of the candidates have qualified to appear for the personal interview'.

REGISTRAR GENERAL Dated 30<sup>th</sup> May, 2024

## Memo No.HCM.II/71/2022-Rect/78-A Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 7. Notice Board.
- 8. Office file.

REGISTRAR GENERAL